

15.03 ? hrs.

**(vi) CONSTITUTION (AMENDMENT) BILL,*2004
(Amendment of article 43A)**

SHRI SURAVARAM SUDHAKAR REDDY (NALGONDA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SURAVARAM SUDHAKAR REDDY: I introduce the Bill.

15.04 hrs.

**(vii) CONSTITUTION (AMENDMENT) BILL*,2004
(Insertion of new article 21B)**

SHRI SURAVARAM SUDHAKAR REDDY (NALGONDA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI SURAVARAM SUDHAKAR REDDY : I introduce the Bill.

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